

13,000 tonnes was made during the quarter April—June, 1980.

### New Legislation for Small Industries

3562. SHRI NIHAL SINGH: Will the Minister of INDUSTRY be pleased to state:

(a) whether Central Government in consultation with the State Governments propose to bring a new comprehensive legislation for small industries ;

(b) if so, the relief to be provided to the small industries as a result thereof; and

(c) if not, the reasons for not enacting such a legislation?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):  
(a) to (c). The whole matter is under consideration of the Government.

### Clash between Iranian and Indian students in Bangalore

3563. SHRI P. M. SAYEED:  
SHRI M. V. CHANDRASHEKHARA MURTHY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that there was a clash between Iranian and Indian students in Bangalore on the 14th June, 1980;

(b) if so, the main cause of the clash;

(c) whether any enquiry was conducted in this regard;

(d) the action taken on those held responsible; and

(e) how many students of both India and Iran were injured in the incident?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI YOGENDRA MAKWANA):  
(a) Yes, Sir.

(b) According to State Government background for this clash was slapping of an Indian student by an Iranian student when the former refused to give his answer paper for copying by the latter in the examination.

(c) Yes, Sir.

(d) Cases were registered by the Police under the relevant sections of law. Preventive action was also taken and security proceedings under Section 107 Cr P C have been instituted against ring leaders of Indian students. 46 persons have been arrested and investigation is in progress.

(e) 8 Iranian students were injured.

### Setting up of Cement Industries in J & K

3564. SHRI GHULAM RASOOL KOCHAK: Will the Minister of INDUSTRY be pleased to state:

(a) whether J & K State has approached the Union Government to set up cement industries in the State;

(b) if so, whether J & K State has also stated that there are many facilities for establishing such industries;

(c) whether Union Government have been agreed to set up these industries;

(d) whether any expert team from Centre has visited the State for spot study; and

(e) if so, whether any report has been submitted by them?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):  
(a) to (c). J. & K. Minerals Limited (an undertaking of the Government of J. & K.) had applied for grant of industrial licence for setting up two cement factories—one at Basholi and the other at Khrew in the State of J. & K. Letters of intent were granted in fa-